

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **28.06.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/437/CHE/2021 IN MA/463/2019 IN CP/603/IB/2017  
NAME OF PETITIONER : Liquidator of M/s. Anandram Developers Pvt. Ltd.  
NAME OF RESPONDENT :  
SECTION : 60(5) of IBC, 2016

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**ORDER**

Due to paucity of time, this matter is adjourned to **30.06.2021.**

  
**(K.NATARAJAN)**  
Deputy Registrar

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